

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2576/2002

✓

New Delhi, this the 18th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Sh. K.Mathivanan
currently working as
Deputy Secretary
Dept. of Coal
Ministry of Coal and Mines
Shastri Bhawan, New Delhi - 1.

R/o D-II, 243, Vinay Marg
Chanakya Puri, New Delhi - 21.

...Applicant

(By Advocate Vivek Singh,
proxy for Sh. Rakesh Tiku)

V E R S U S

1. Union of India through
Secretary, Deptt. of Personnel & Training
North Block, New Delhi - 110 001.

2. Secretary
Dept. of Coal and Mines
Ministry of Coal and Mines
Shastri Bhawan, New Delhi - 1.

3. Union Public Service Commission
through its Secretary, Shahjahan Road
New Delhi.

...Respondents

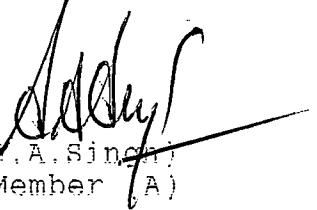
(By Advocate Sh. K.R. Sachdeva for R-1 & R-2,
Mrs. B.Rana, for R-3)

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal,

Learned proxy counsel for the applicant states
that the grievance has since been redressed by virtue
of the order of 3-12-2003 and, therefore, the OA has
become infructuous.

2. Resultantly the same is dismissed as such.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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